BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.82KB//2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company		Bomkesh Sett & OrsVersus-Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Mr. Latrendes Banezii, Baratlani 2. Mr. Animuldhe Roy, Advocate 3. Mr. Kuldif Mullian, Advocate 4. Mr. Lisishik Ganguly, Advocate 5. S.M. Gupts, F.C.S.				
1, 2. 3	M Siddhin M Sullasis M Kelir S	Du AD		17/1/18

ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents 2 and 3 are present.

Both the parties have filed written submissions.

List on 26.02.2018 for argument.

(Jinan N.N.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)